

Fact-sheet on enforcement related issues for the State/UT

| S. No. | Subject | Information |
|---------------|--------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of State/UT | Goa |
| 2. | State Population as per census 2011 | Approx 15 lakh |
| 3. | No. of Districts in the State/UT | 2 |
| 4. | Name and Designation of the Food Safety Commissioner | Name: Smt Jyoti J. Sardesai Designation: Director, FDA and Commissioner Food Safety |
| 5. | Contact details & e-mail | Address: Dhanwantari opp. the Shrine of Holy Cross, Bambolim-403202 Tel: 0832-2459230, 0832-2459226 Fax: 0832-2459223 Email: off-dfda.goa@nic.in , jyotijs27@yahoo.co.in |
| 6. | Name of Nodal Officer and contact details | Name: Smt Jyoti J. Sardesai Address: Dhanwantari opp. the Shrine of Holy Cross, Bambolim-403202 |
| 7. | Number of DO | Full Time: 2 Part Time: |
| 8. | Number of AO | 2 |
| 9. | Number of FSO (provide details as per the attached proforma) | Full Time: 16 Part Time: |
| 10. | Status of State Food Laboratories | Total Number- 1 Number of functional laboratories- 1 |
| 11. | Number of Food Analyst | 2 |
| 12. | No. of State labs that are NABL accredited | none |
| 13. | Food Business Units licensed till date | Online: 4074 Offline: 31224 |
| 14. | Food Business Units registered till date | Online: Offline: |
| 15. | Status of Online (FLRS) license/Registration in districts of States/UTS | |
| a | No. of Districts issuing license/registration ONLINE only | 2 |
| b | No. of Districts issuing license/registration PARTIALLY ONLINE | Nil |
| c | No. of Districts issuing license/registration OFFLINE (MANUALLY) | Nil |
| 16. | Whether State level Advisory Committee is re-constituted (SLAC) | Yes |
| 17. | Whether District level Advisory Committee | Yes |

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| | is re-constituted (DLAC) | |
| 18. | Whether Appellate Tribunal is operational? | Yes |
| ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019) | | |
| 19. | Number of food samples collected | 1640 |
| 20. | Number of food samples analyzed | 1550 |
| 21. | Number of food samples found adulterated, unsafe, substandard and misbranded | 88 |
| 22. | Number of cases launched against FBOs | Adjudications- 9 Criminal Court- |
| 23. | Details of Adjudications | No. of Cases disposed- 18 |
| | | No. of cases in which - 17 penalty is imposed |
| | | Amount of Penalty raised- Rs. 8,66,000 |
| 24. | Details of Criminal cases | No. of cases convicted-1 |
| | | No. of cases Acquittal- Nil |
| | | Amount of Penalty raised- Rs. 10,000 |